

**HIGH COURT OF KARNATAKA,
BENGALURU – 560001**

**HCRB 12/2022
DATED 8TH FEBRUARY, 2024**

**SELECTION LIST FOR THE POST OF
CABLE OPERATOR (GROUP – D)**

In pursuance of this office Notification No. HCRB 12/2022 dated 16.06.2023, inviting online applications for direct recruitment for filling up of 01 (One) post of Cable Operator (Group – D) as per High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, as amended vide High Court of Karnataka Service (Conditions of Service and Recruitment) (II Amendment) Rules, 2022 read with Government Order DPAR 21 SHM 1990, dated 16.11.1995 as amended from time to time, **Sri Raju, (Application No. HCK2327GDC000074)** is hereby selected to the post of Cable Operator (Group – D).

The selection of above candidate is subject to verification of genuineness of all the documents / certificates by the competent authorities and receipt of Police Verification Report and Medical Fitness Report and also production of No Objection Certificate in case of In-service candidate, if any.

The above said candidate is hereby directed to submit the original documents relating to date of birth, qualification, caste certificate, if any, and all such documents / certificates

as mentioned in the Notification No.HCRB 12/2022 dated 16.06.2023 along with the challan for having remitted the requisite fee before the concerned competent authorities, if any, for verification of the genuineness of the documents to the Recruitment Branch of this office personally during the office hours within 17th February, 2024 without fail.

BY ORDER,

**Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL
HIGH COURT OF KARNATAKA
BENGALURU**